

DIVISION BENCH

ITEM NO. 124

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 83/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 09th November, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ABHINAV AGARWAL V/S M/S INDUS TREE FASHIONS PVT. LTD.
UNDER SECTION	73(4), 76(A) & 447 OF COMPANIES ACT, 2013 R/W RULE 11 OF NCLT RULES, 2016

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sanket Gupta, Adv.

: For the Petitioner

NONE

: For the Respondent

ORDER

- 1. Ld. Counsel representing the petitioner is present.**
- 2. Ld. Counsel representing the petitioner states that the reply on behalf of the respondent has been received, and therefore seeks time to file rejoinder thereto with an advance copy to be supplied to the Ld. Counsel representing the respondent.**
- 3. Let the matter to come up for further hearing on 15th December, 2023.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

09th November, 2023

*Bipul Kumar Tiwari
(Stenographer)*